

DIVISION BENCH

O-218

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/117(KB)2023

IN

C.A.(CAA)/23(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	MAINATREXIM PVT. LTD.
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

Mrs. Manju Bhuteria, Adv.] For the Applicant

Ms. Aisha Amin, Adv.]

ORDER

1. Ld.Counsel for the applicant present.
2. Ld.Counsel for the applicant seeks two weeks' time to file Rejoinder.
3. At request, time is allowed for the same.
4. Post the matter on **08/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**